GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 3675 TO BE ANSWERED ON: 08.08.2018

PREVENTION OF CYBER CRIME

3675. SHRI SANJAY DHOTRE: SHRI BHARTRUHARI MAHTAB: SHRI RAHUL SHEWALE:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the legal, technical and administrative measures taken by the Government to prevent cyber crimes have achieved the desired results in the country;
- (b) if so, the details thereof along with the number of cases of cyber crimes reported across the country during each of the last three years and the current year, State/UT-wise and if not, the reasons therefor;
- (c) the details of such cases registered under the Information Technology Act, 2000, Indian Penal Code and other laws along with losses incurred in such cases across the country during the said period, State/UT-wise;
- (d) whether the Government has sought technical aid from some of the developed countries of the world to prevent cyber crimes in the country;
- (e) if so, the details thereof, countrywise along with the reaction of the said countries thereto; and
- (f) the other steps taken/being taken by the Government in this direction?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S.S. AHLUWALIA)

(a), (b) and (c): There are adequate legal provisions to deal with prevalent cyber crimes. As per information provided by National Crimes Record Bureau (NCRB), a total of 9622, 11592 and 12317 cases were registered under total cyber-crimes (involving computer as medium or target) in the country during 2014, 2015 and 2016 respectively. State/UT-wise cases registered under cyber-crimes during 2014-2016 is enclosed as Annexure-I. Latest available data pertains to the year 2016. Head-wise cyber crime cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under various sections of IT Act, Indian Penal Code (IPC) and Special Act and Local Laws (SLL) during 2014-2016 is enclosed as Annexure-II. Data related to losses incurred are not maintained by NCRB.

(d): No, Sir.

(e): Does not arise.

(f): Government has taken a number of legal, technical and administrative measures to prevent cyber crimes. These *inter alia*, include:

- (i) Enactment of the Information Technology (IT) Act, 2000 which has adequate provisions for dealing with prevalent cyber crimes.
- (ii) Cyber Crime Cells have been set up in all States and Union Territories for reporting and investigation of cyber crime cases.

- (iii) Government has established National Critical Information Infrastructure Protection Centre (NCIIPC) as per the provisions of Section 70A of the IT Act, 2000 for protection of critical information infrastructure in the country.
- (iv) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis. CERT-In has published guidelines for securing IT infrastructure, which are available on its website (<u>www.certin.org.in</u>).
- (v) Government has set up cyber forensic training and investigation labs in the States of Kerala, Assam, Mizoram, Nagaland, Arunachal Pradesh, Tripura, Meghalaya, Manipur and Jammu & Kashmir for training of law enforcement personnel and Judiciary in these States.
- (vi) RBI, vide its circular on "Cyber Security Framework in Banks", has advised banks to report all unusual cyber security incidents to RBI. RBI reviews cyber security developments and threats on an ongoing basis and takes necessary measures to strengthen the cyber-resilience of banks. RBI has also advised banks to take necessary preventive and corrective measures address various types of cyber-threats. Caution advices are also issued as and when necessary for preventing and controlling frauds.
- (vii) Government has formulated Cyber Crisis Management Plan for countering cyber attacks for implementation by all Ministries/ Departments of Central Government, State Governments and their organizations and critical sectors. Regular workshops are conducted for Ministries, Departments, States & Union Territories and critical organizations to sensitize them about the cyber security threat landscape and enabling them to prepare and implement the Cyber Crisis Management Plan.
- (viii) Government has launched the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre). The centre is providing detection of malicious programs and free tools to remove the same for banks as well as common users.
- (ix) Cyber security exercises are being conducted regularly to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors. 30 such exercises have so far been conducted by CERT-In wherein organisations from different sectors such as Finance, Defence, Power, Telecom, Transport, Energy, Space, IT/ITeS etc. participated.

State/UT-wise Cases Registered under Cyber-Crimes during 2014-2016

| SL | State/UT | 2014 | 2015 | 2016 |
|----|-------------------|------|-------|-------|
| 1 | Andhra Pradesh | 282 | 536 | 616 |
| 2 | Arunachal Pradesh | 18 | 6 | 4 |
| 3 | Assam | 379 | 483 | 696 |
| 4 | Bihar | 114 | 242 | 309 |
| 5 | Chhattisgarh | 123 | 103 | 90 |
| 6 | Goa | 62 | 17 | 31 |
| 7 | Gujarat | 227 | 242 | 362 |
| 8 | Haryana | 151 | 224 | 401 |
| 9 | Himachal Pradesh | 38 | 50 | 31 |
| 10 | Jammu & Kashmir | 37 | 34 | 28 |
| 11 | Jharkhand | 93 | 180 | 259 |
| 12 | Karnataka | 1020 | 1447 | 1101 |
| 13 | Kerala | 450 | 290 | 283 |
| 14 | Madhya Pradesh | 289 | 231 | 258 |
| 15 | Maharashtra | 1879 | 2195 | 2380 |
| 16 | Manipur | 13 | 6 | 11 |
| 17 | Meghalaya | 60 | 56 | 39 |
| 18 | Mizoram | 22 | 8 | 1 |
| 19 | Nagaland | 0 | 0 | 2 |
| 20 | Odisha | 124 | 386 | 317 |
| 21 | Punjab | 226 | 149 | 102 |
| 22 | Rajasthan | 697 | 949 | 941 |
| 23 | Sikkim | 4 | 1 | 1 |
| 24 | Tamil Nadu | 172 | 142 | 144 |
| 25 | Telangana | 703 | 687 | 593 |
| 26 | Tripura | 5 | 13 | 8 |
| 27 | Uttar Pradesh | 1737 | 2208 | 2639 |
| 28 | Uttarakhand | 42 | 48 | 62 |
| 29 | West Bengal | 355 | 398 | 478 |
| | TOTAL STATE(S) | 9322 | 11331 | 12187 |
| 30 | A & N Islands | 13 | 6 | 3 |
| 31 | Chandigarh | 55 | 77 | 26 |
| 32 | D&N Haveli | 3 | 0 | 1 |
| 33 | Daman & Diu | 1 | 1 | 0 |
| 34 | Delhi UT | 226 | 177 | 98 |
| 35 | Lakshadweep | 1 | 0 | 0 |
| 36 | Puducherry | 1 | 0 | 2 |
| | TOTAL UT(S) | 300 | 261 | 130 |
| | TOTAL (ALL INDIA) | 9622 | 11592 | 12317 |

Source: Crime in India

| CT | CrimeHead | 2014 2015 | | | | | | | | | | | |
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---------------------------------------------------------------------------------------------------------------------------|
| SL | Crimeneau | CR | CCS | CV | PAR | PCS | PCV | CR | CCS | CV | PAR | PCS | PCV |
| 1 | IT - Tampering computer source documents | 89 | 18 | 0 | 64 | 19 | 0 | 88 | 36 | 2 | 62 | 54 | 2 |
| 2 | IT - Computer Related Offences (Section 66 and Section 66B to 66E) | 5548 | 1094 | 40 | 3131 | 1407 | 44 | 6567 | 1841 | 159 | 4217 | 2558 | 207 |
| 2.1 | Computer Related Offences-Under Section 66 | 4192 | 860 | 38 | 2423 | 1125 | 42 | 4154 | 1510 | 143 | 3137 | 2104 | 179 |
| 2.2 | Computer Related Offences-Under Section 66B | 82 | 27 | 0 | 53 | 30 | 0 | 132 | 38 | 3 | 91 | 49 | 3 |
| 2.2 | Computer Related Offences-Under Section 66D | 784 | 112 | 0 | 446 | 147 | 0 | 1081 | 160 | 8 | 562 | 210 | 18 |
| 2.3 | Computer Related Offences-Under Section 66D | 428 | 76 | 2 | 176 | 84 | 2 | 1081 | 100 | 2 | 327 | 156 | 2 |
| 2.4 | Computer Related Offences-Under Section 66D | 62 | 19 | 0 | 33 | 21 | 0 | 1033 | 33 | 3 | 100 | 39 | 5 |
| 3 | IT - Cyber Terrorism (Section 66F) | 5 | 0 | 0 | 0 | 0 | 0 | 13 | 1 | 0 | 3 | 1 | 0 |
| 4 | IT - Publication/Transmission of Obscene/Sexually Explicit Content | 758 | 186 | 5 | 491 | 270 | 6 | 816 | 335 | 15 | 555 | 506 | 21 |
| 4 | (Sec 67 And Sec 67A to 67C) | 138 | 180 | | 491 | 270 | U | 810 | 335 | 15 | 555 | 500 | 21 |
| 4.1 | Under Section 67 And Section 67A | 749 | 183 | 5 | 487 | 266 | 6 | 792 | 329 | 13 | 545 | 500 | 19 |
| 4.2 | Under Section 67B | 5 | 2 | 0 | 3 | 3 | 0 | 8 | 5 | 2 | 7 | 6 | 2 |
| 4.3 | Under Section 67C | 4 | 1 | 0 | 1 | 1 | 0 | 16 | 1 | 0 | 3 | 0 | 0 |
| 5 | IT - Intentionally not complying with the Order of Controller | 3 | 0 | 0 | 4 | 0 | 0 | 2 | 3 | 0 | 3 | 5 | 0 |
| 6 | IT - Failure to Provide or Monitor or Intercept or Decrypt Information | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7 | IT - Failure to Block Access any Information Hosted etc | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 8 | IT - Not Providing Technical Assistance to Govt. to Enable Online Access | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 9 | IT - Un-authorized Access/Attempt to Access to Protected Computer System | 0 | 0 | 0 | 0 | 0 | 0 | 8 | 3 | 0 | 4 | 4 | 0 |
| 10 | IT - Misrepresentation/Suppression of Fact for Obtaining License etc | 5 | 2 | 0 | 13 | 3 | 0 | 4 | 5 | 0 | 2 | 12 | 0 |
| 11 | IT - Breach of Confidentiality/Privacy | 16 | 3 | 0 | 13 | 3 | 0 | 20 | 5 | 2 | 6 | 6 | 2 |
| 12 | IT - Disclosure of Information in Breach of Lawful Contract | 2 | 1 | 0 | 5 | 5 | 0 | 4 | 1 | 0 | 2 | 2 | 0 |
| 13 | IT - Publishing /Making Available False Elect. Signature Certificate | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14 | IT - Create/Publish/Make Available Elec. Signature Certificate for Unlawful Purpose | 3 | 3 | 0 | 5 | 4 | 0 | 3 | 2 | 0 | 3 | 2 | 0 |
| 15 | IT - Others | 769 | 144 | 7 | 520 | 220 | 15 | 514 | 164 | 15 | 245 | 352 | 18 |
| | | | | | | | | | | | | | |
| 15 | | 7201 | 1451 | 52 | 4246 | 1931 | 65 | 8045 | 2396 | 193 | 5102 | 3502 | 250 |
| 13 | Total Offences under IT Act (A) IPC - Offences by Public Servant | | | | | | 65 0 | 8045 | 2396 0 | | | | 250 0 |
| | Total Offences under IT Act (A) | 7201 | 1451 | 52 | 4246 | 1931 | | | | 193 | 5102 | 3502 | |
| 1 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence | 7201 0 | 1451 0 | 52 0 | 4246 0 | 1931 0 | 0 | 0 | 0 | 193 0 | 5102 0 | 3502 0 | 0 |
| 1 2 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating | 7201 0 1 | 1451 0 0 | 52 0 0 | 4246 0 1 | 1931 0 0 | 0 | 04 | 0 2 | 193 0 1 | 5102 0 2 | 3502 0 2 | 0 |
| 1 2 3 4 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Forgery | 7201 0 1 1115 63 | 1451 0 0 168 13 | 52 0 0 2 | 4246 0 1 335 58 | 1931 0 0 243 38 | 0 0 3 | 0 4 2255 | 0 2 259 | 193 0 1 10 | 5102 0 2 754 72 | 3502 0 2 441 63 | 0 1 14 |
| 1 2 3 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating | 7201 0 1 1115 | 1451 0 0 168 | 52 0 0 2 0 | 4246 0 1 335 | 1931 0 0 243 | 0 0 3 0 | 0 4 2255 45 | 0 2 259 13 | 193 0 1 10 0 | 5102 0 2 754 | 3502 0 2 441 | 0 1 14 0 |
| 1 2 3 4 5 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Forgery IPC - Data Theft | 7201 0 1 1115 63 55 | 1451 0 0 168 13 5 | 52 0 0 2 0 0 | 4246 0 1 335 58 11 | 1931 0 0 243 38 7 | 0 0 3 0 0 | 0 4 2255 45 84 | 0 2 259 13 19 | 193 0 1 10 0 0 | 5102 0 2 754 72 135 | 3502 0 2 441 63 128 | 0 1 14 0 0 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ 4\\ 5\\ 6 \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Forgery IPC - Data Theft IPC - Criminal Breach of Trust/Fraud | 7201 0 1 1115 63 55 54 | 1451 0 0 168 13 5 20 | 52 0 0 0 2 0 0 0 0 0 | 4246 0 1 335 58 11 39 | 1931 0 243 38 7 22 | 0 0 3 0 0 0 | 0 4 2255 45 84 42 | 0 2 259 13 19 21 | 193 0 1 10 0 0 0 0 0 | 5102 0 0 2 754 72 135 1292 | 3502 0 0 2 441 63 128 34 | 0 1 14 0 0 0 0 |
| $ \begin{array}{c} 1 \\ 2 \\ 3 \\ 4 \\ 5 \\ 6 \\ 6.1 \\ \hline 6.1 \\ \hline 7 7 7 7 7 $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Forgery IPC - Data Theft IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card | 7201 0 1 1115 63 55 54 10 | 1451 0 0 168 13 5 20 2 | 52 0 0 2 0 0 0 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 | 1931 0 243 38 7 22 2 | 0 0 3 0 0 0 0 | 0 4 2255 45 84 42 18 | 0 2 259 13 19 21 10 | 193 0 1 10 0 0 0 0 0 0 0 0 | 5102 0 0 2 754 72 135 1292 18 | 3502 0 0 2 441 63 128 34 15 15 | 0 1 14 0 0 0 0 0 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ 4\\ 5\\ 6\\ 6.1\\ 6.2\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Forgery IPC - Data Theft IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Others | 7201 0 1 1115 63 55 54 10 44 | 1451 0 0 168 13 5 20 2 18 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 36 | 1931 0 0 243 38 7 22 2 2 20 | 0 0 3 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 | 0 2 259 13 19 21 10 11 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 | 5102 0 0 2 754 72 135 1292 18 1274 | 3502 0 0 2 441 63 128 34 15 19 | 0 1 14 0 0 0 0 0 0 0 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ 4\\ 5\\ 6\\ 6.1\\ 6.2\\ 7\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Crogery IPC - Data Theft IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Others IPC - Counterfeiting | 7201 0 1 1115 63 55 54 10 44 10 | 1451 0 0 168 13 5 20 2 18 3 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 | 1931 0 0 243 38 7 22 2 20 8 | 0 0 3 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 | 0 2 259 13 19 21 10 11 10 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 | 3502 0 2 441 63 128 34 15 19 10 | 0 1 14 0 0 0 0 0 0 0 0 0 0 |
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| $ \begin{array}{c} 1\\ 2\\ 3\\ 4\\ 5\\ 6\\ 6.1\\ 6.2\\ 7\\ 7.1\\ 7.2\\ \end{array} $ | Total Offences under IT Act (A)IPC - Offences by Public ServantIPC - Fabrication/Destruction of Electronic Records for EvidenceIPC - CheatingIPC - CheatingIPC - Data TheftIPC - Criminal Breach of Trust/FraudIPC - Credit /Debit CardIPC - OthersIPC - CounterfeitingIPC - CurrencyIPC - StampsIPC - Others | 7201 0 11115 63 55 54 10 44 10 0 974 | 1451 0 0 168 13 5 20 2 18 3 0 349 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 4 | 4246 0 1 335 58 11 39 3 36 8 0 772 | 1931 0 0 243 38 7 22 20 8 8 0 522 | 0 0 3 0 0 0 0 0 0 0 0 0 4 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 | 0 259 13 19 21 10 11 10 10 0 386 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 | 3502 0 2 441 63 128 34 15 19 10 0 584 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 5 |
| 1 2 3 4 5 6 6 6.1 6.2 7 7.1 7.2 8 | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Data Theft IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Others IPC - Counterfeiting IPC - Stamps IPC - Others IPC - Stamps IPC - Others | 7201 0 1115 63 55 54 10 44 10 0 974 2272 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 | 52 0 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 6 6 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 | 1931 0 0 243 38 7 22 20 8 0 522 840 | 0 0 3 0 0 0 0 0 0 0 0 0 0 0 4 7 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 | 0 2 259 13 19 21 10 11 10 10 0 386 710 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 1 15 1 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 | 3502 0 0 2 441 63 128 34 15 19 10 10 0 584 1262 1262 | 0 11 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 5 20 |
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| $ \begin{array}{c} 1\\ 2\\ 3\\ -4\\ -5\\ -6\\ -6.1\\ -6.2\\ 7\\ -7.1\\ -7.2\\ -8\\ -1\\ -1.1\\ -1.2\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Others | 7201 0 1 1115 63 55 54 10 44 10 0 974 2272 118 74 4 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 95 60 3 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 10 18 115 2 2 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 | 1931 0 243 38 7 22 20 8 0 522 840 135 80 3 | 0 0 3 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 0 980 3422 113 55 18 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 15 26 17 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 135 66 18 | 3502 0 2 441 63 128 34 15 19 10 10 0 584 1262 139 80 16 16 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ -4\\ -5\\ -6\\ -6.1\\ -6.2\\ 7\\ -7.1\\ -7.2\\ -8\\ -1\\ -1.1\\ -1.2\\ -1.3\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Cheating IPC - Cheating IPC - Data Theft IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Others IPC - Courterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others Under Section 63 Under Section 63 Others | 7201 0 1 1115 63 55 54 10 44 10 0 974 2272 118 74 4 40 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 95 60 3 32 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 118 115 2 1 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 | 1931 0 243 38 7 22 20 8 0 552 | 0 0 3 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 0 980 3422 113 55 18 40 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 24 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 15 266 17 0 9 9 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 135 66 18 51 | 3502 0 2 441 63 128 34 15 19 10 10 0 584 1262 139 80 16 43 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 13 2 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ -4\\ -5\\ -6\\ -6.1\\ -6.2\\ 7\\ -7.1\\ -7.2\\ -8\\ -1\\ -1.1\\ -1.2\\ -1.3\\ -2\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Stamps IPC - Others IPC - Stamps IPC - Others IPC - Stamps IPC - Stamps IPC - Stamps IPC - Others IPC - Stamps IPC - Others IPC - Stamps | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 40 1 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 95 60 3 32 0 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 4 6 18 15 2 1 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 0 | 1931 0 243 38 7 22 20 8 0 552 80 3 52 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 113 55 18 40 0 | 0 259 13 19 21 10 11 10 10 0 3866 710 90 54 12 24 0 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 9 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 135 66 18 51 0 | 3502 0 2 441 63 128 34 15 19 10 10 0 584 1262 139 80 16 43 0 0 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 13 0 |
| $ \begin{array}{c} 1\\ 2\\ 3\\ 4\\ 5\\ 6\\ 6.1\\ 6.2\\ 7\\ 7.1\\ 7.2\\ 8\\ 1\\ 1.1\\ 1.2\\ 1.3\\ 2\\ 2.1\\ \end{array} $ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Counterfeiting IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Currency IPC - Stamps IPC - Others Others IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Stamps IPC - Others | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 40 1 0 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 95 60 3 02 0349 558 95 60 32 0 0 0 | 52 0 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 115 2 1 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 0 0 | 1931 0 243 38 7 22 2 20 8 0 5522 840 33 52 0 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 113 55 18 40 0 0 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 24 0 0 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 9 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 135 66 18 51 0 0 | 3502 0 2 441 63 128 34 15 19 10 10 0 584 1262 139 80 16 43 0 0 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 5 20 32 19 0 13 0 0 |
| $\begin{array}{c} 1 \\ 2 \\ 3 \\ 4 \\ 5 \\ 6 \\ 6.1 \\ 6.2 \\ 7 \\ 7.1 \\ 7.2 \\ 8 \\ \hline \\ 1 \\ 1.1 \\ 1.2 \\ 1.3 \\ 2 \\ 2.1 \\ 2.2 \\ \end{array}$ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Others IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Currency IPC - Stamps IPC - Others Others IPC - Others IPC - Stamps IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Others IPC - Stamps IPC - Others IPC - Stamps IPC - Others IPC - Others < | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 40 1 0 1 | 1451 0 0 168 13 5 20 2 18 3 0 349 558 95 60 3 02 0349 558 95 60 32 0 0 0 0 0 | 52 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 11 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 0 0 0 | 1931 0 243 38 7 22 2 20 8 0 522 80 3 52 0 0 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 4 7 7 23 19 3 1 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 0 980 3422 113 55 18 40 0 0 0 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 24 0 0 0 0 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 26 17 0 9 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 5998 2867 135 66 18 51 0 0 0 0 0 0 0 | 3502 0 0 2 441 63 128 34 15 19 10 0 584 1262 139 80 16 43 0 0 0 0 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 5 20 32 19 0 13 0 0 0 0 |
| $\begin{array}{c} 1 \\ 2 \\ 3 \\ 4 \\ 5 \\ 6 \\ 6.1 \\ 6.2 \\ 7 \\ 7.1 \\ 7.2 \\ 8 \\ \hline \\ 1 \\ 1.1 \\ 1.2 \\ 1.3 \\ 2 \\ 2.1 \\ 2.2 \\ 2.3 \\ \end{array}$ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Credit /Debit Card IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Currency IPC - Others IPC - Others IPC - Currency IPC - Others Under Section 63 | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 40 1 0 1 0 1 0 0 0 0 0 0 0 0 | 1451 0 168 13 5 20 2 18 3 0 349 558 95 60 3 0 0 0 0 0 0 0 0 0 0 0 0 | 52 0 0 2 0 0 0 0 0 0 0 0 0 0 0 4 6 18 15 2 1 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 0 0 0 0 0 0 0 0 | 1931 0 243 38 7 22 2 20 8 0 522 840 135 80 3 52 0 0 0 0 0 0 0 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 4 4 7 23 19 3 1 1 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 113 55 18 40 0 0 0 0 0 | 0 2 259 13 19 21 10 11 10 10 0 3866 710 90 54 12 24 0 0 0 0 0 0 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 26 17 0 9 0 0 0 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 14 0 598 2867 135 66 18 51 0 0 0 0 0 0 0 0 0 0 0 | 3502 0 2 441 63 128 34 15 19 10 0 584 1262 139 80 16 43 0 0 0 0 0 0 0 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 13 0 0 0 0 0 0 0 0 0 0 |
| $\begin{array}{c} 1 \\ 2 \\ 3 \\ 4 \\ 5 \\ 6 \\ 6.1 \\ 6.2 \\ 7 \\ 7.1 \\ 7.2 \\ 8 \\ \hline \\ 1 \\ 1.1 \\ 1.2 \\ 1.3 \\ 2 \\ 2.1 \\ 2.2 \\ 2.3 \\ 2.4 \\ \end{array}$ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Credit /Debit Card IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Others IPC - Currency IPC - Others IPC - Others IPC - Others IPC - Others IPC - Currency IPC - Others Under Section 63 | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 4 0 1 0 1 0 1 0 1 0 30 | 1451 0 168 13 5 20 2 18 3 0 349 558 95 60 3 32 0 0 0 0 13 | 52 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 566 0 0 0 0 0 0 115 | 1931 0 243 38 7 22 2 20 8 0 522 840 135 80 3 52 0 0 0 0 0 0 0 0 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 113 55 18 40 0 0 0 0 0 0 0 0 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 24 0 0 0 0 0 0 10 11 12 12 12 12 12 12 10 10 11 10 10 10 10 10 10 10 | 193 0 1 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 26 17 0 9 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 0 598 2867 135 66 18 51 0 0 0 0 0 0 17 | 3502 0 2 441 63 128 34 15 19 10 10 0 584 1262 139 80 16 43 0 0 0 0 0 0 2 55 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 0 13 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 |
| $\begin{array}{c} 1 \\ 2 \\ 3 \\ 4 \\ 5 \\ 6 \\ 6.1 \\ 6.2 \\ 7 \\ 7.1 \\ 7.2 \\ 8 \\ 1 \\ 1.1 \\ 1.2 \\ 1.3 \\ 2 \\ 2.1 \\ 2.2 \\ 2.3 \\ 2.4 \\ \end{array}$ | Total Offences under IT Act (A) IPC - Offences by Public Servant IPC - Fabrication/Destruction of Electronic Records for Evidence IPC - Forgery IPC - Cheating IPC - Cheating IPC - Criminal Breach of Trust/Fraud IPC - Credit /Debit Card IPC - Credit /Debit Card IPC - Counterfeiting IPC - Currency IPC - Stamps IPC - Others IPC - Others IPC - Currency IPC - Others IPC - Others IPC - Currency IPC - Others Under Section 63 | 7201 0 1115 63 55 54 10 44 10 0 974 2272 118 74 40 1 0 1 0 1 0 0 0 0 0 0 0 0 | 1451 0 168 13 5 20 2 18 3 0 349 558 95 60 32 0 0 0 0 0 0 0 0 0 0 0 0 | 52 0 0 2 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 4246 0 1 335 58 11 39 3 36 8 0 772 1224 167 108 3 56 0 0 0 0 0 0 0 0 | 1931 0 243 38 7 22 2 20 8 0 522 840 135 80 3 52 0 0 0 0 0 0 0 0 | 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 4 4 7 23 19 3 1 1 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | 0 4 2255 45 84 42 18 24 12 12 12 0 980 3422 113 55 18 40 0 0 0 0 0 | 0 2 259 13 19 21 10 11 10 10 0 386 710 90 54 12 24 0 0 0 0 0 0 0 0 | 193 0 1 10 0 0 0 0 0 0 0 0 0 0 0 0 0 26 17 0 9 0 0 0 0 0 0 0 0 0 | 5102 0 2 754 72 135 1292 18 1274 14 14 135 66 18 51 0 0 0 0 0 0 0 0 0 0 0 | 3502 0 2 441 63 128 34 15 19 10 0 584 1262 139 80 16 43 0 0 0 0 0 0 0 | 0 1 14 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 32 19 0 0 13 0 0 0 0 0 0 0 0 0 0 0 0 0 |

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convi

Source: Crime in India
